

**GOVERNMENT OF INDIA
FOOD PROCESSING INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:3295
ANSWERED ON:24.08.2006
PRODUCTION OF IMPORTED PROCESSED ITEMS
Jagannath Dr. M.

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government proposes to start the production of those processed food items in the country itself which are being imported presently;
- (b) if so, the details thereof; and
- (c) the steps taken in this regard so far?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHA)

(a) to (c): The Government does not set up Food Processing Industries on its own. Approval of the Ministry of Food Processing Industries is also not required for starting a new FPI unit. The Government implements several Plan Schemes for promotion of food processing industries. Financial assistance in the form of grant-in-aid for Technology Upgradation / Establishment / Modernization of food processing units is given at the rate of 25% and 33.33% of the total cost of plant and machinery and technical civil works subject to a maximum of Rs. 50 lakh in general areas and Rs. 75 lakh in difficult areas like North East, J&K, Uttranchal, Himachal Pradesh, Sikkim, A&N Islands, Lakshadweep and ITDP areas. Other schemes for assistance are also being operated for facilitating food processing industries.